

National Company Law Tribunal

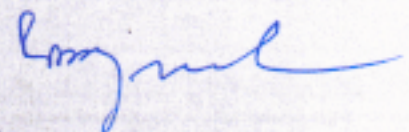
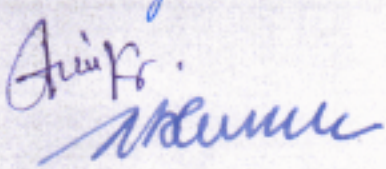
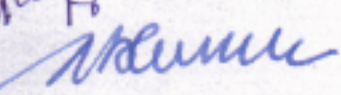
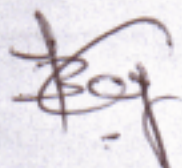

Allahabad Bench

CP NO. (IB)12/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: J. R. Organics Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B code of 2016

| Sl. NO. | Name | Designation | Representation | Signature |
|---------|------------------|-------------|------------------------|---|
| 1. | R.P. Agrawal | Advocate | Petitioner |  |
| 2. | Anil Kumar | PCS | " |  |
| 3. | ABHISHEK ANAND | ADVOCATE | RESPONDENT |  |
| 4. | ASHOK BHATNAGAR | ADVOCATE | RESPONDENT BANK |  |
| 5. | AMIT VERMA | ADVOCATE | Respondent Stakeholder |  |
| 6. | DRY.K SRIVASTAVA | Advocate | Respondent Stakeholder | |

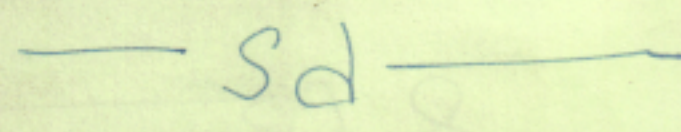
CP No.(IB)12/ALD/2017

Parties are represented by their respective counsel. Sh. Ashok Bhatnagar files his Vakalatnama on behalf of the Punjab National Bank. Sh. Amit Verma Advocate appear for the State Government of U.P. He seeks time to file memo and to file appropriate reply and comments on behalf of the Industries Department of the State Govt. on pending application. The counsel for the Corporate Debtor Company is further advised to provide spare copy to the counsel for concern parties.

The matter to be listed on 6th February, 2018.

Date: 09/01/2018

Typed by
Md. Zaid
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)